

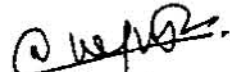
CP NO. 69(CHD)/2016

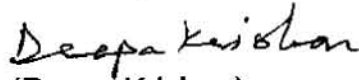
In the matter of M/s AGI Hospitalities Ltd.

Present: Mr. Vikas Mohan Gupta, Advocate for petitioner.
Mr. Satya Pal Singh, Assistant Registrar of Companies,
Punjab and on behalf of Regional Director, New Delhi.

Mr. Satya Pal Singh, Assistant Registrar of Companies, Punjab has made a statement that as per their record the company has filed Annual Return for the year ending 31.03.2016 online on 21.11.2016 and the balance sheet on 30.11.2016. He has further made the statement that the company has only eight shareholders and the list at Annexure A-12 is correct.

Learned counsel for petitioner seeks time to file complete affidavit(s) with regard to various compliances of Rule 68 of the NCLT Rules, 2016. List the matter for compliances and arguments for 18.01.2017. The Assistant Registrar of Companies, Punjab is also directed to appear on the aforesaid date.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

December 20, 2016

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